

**CENTRAL INFORMATION COMMISSION**

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 (SHOWING POSITIOIN AS ON 31.12.2016)**

Name of the officer: **MRS MANJULA PRASHER** Present post held: Information Commissioner Date of birth: 16<sup>th</sup> January, 1953


Ministry/Deptt/Office: Central Information Commission CSL No. \_\_\_\_\_ Present basic pay: Rs. 90,000/- (minus pension)

Name of Distt , Sub Division, Taluk & Village or city in which property is situated	Name & details of property, house, land & other buildings	Cost of construction, acquirement including land in case of house and year when purchased	Present value	If not in own name, state in whose name held and his/her relationship to the public servant	How acquired – whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Panchkula	Plot No. 244, Sector-26, Panchkula (Area: 14 marlas) – No construction done so far.	Cost of plot : Rs. 2,94,224/-, enhanced cost: Rs. 9,35,553/- (approx.)	Rs. 1.15 crore (approx.)	In own name	Allotted by HUDA in February, 1995 as a result of draw of lottery and on payment of instalments fixed by them and enhanced compensation, etc. levied by them.	Nil	Nil

Ly. No. 168 / IS/SPR/2016  
 Dated the 1/2/17

Secretary, CIC



  
 (Manjula Prasher)  
 Information Commissioner  
 January 31, 2017

JS (Adm)  
 R.S.A  
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